

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, HYDERABAD –
Nomination of all the Judicial Officers working in Kadapa District to participate in the Workshop on ADR Methods proposed to be conducted on 18.06.2016 and 19.06.2016 at Kadapa, which is organized by the A.P. State Legal Services Authority, Hyderabad in coordination with International Centre for Alternative Dispute Resolution (ICADR), Hyderabad – **ORDERS - ISSUED.**

REF: Letter ROC.No.51/APSLSA/LSW/2016, dated 12.05.2016 from the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

ORDER ROC.No.3464/2016-B.SPL., DATED:25.05.2016

The High Court is pleased to pass the following Orders:

All the Judicial Officers working in Kadapa District are hereby nominated to participate in the two day Workshop on ADR Methods proposed to be conducted at Kadapa on 18.06.2016 and 19.06.2016, organized by the A.P. State Legal Services Authority, Hyderabad in coordination with International Centre for Alternative Dispute Resolution (ICADR), Hyderabad.

The Prl. District and Sessions Judge, Kadapa, is directed to communicate this order to all the Judicial Officers working in Kadapa District for their participation in the above said Workshop on 18.06.2016 and 19.06.2016 at Kadapa.

The programme and other details of the said Workshop, will be communicated to the Officers by the Chairman, District Legal Services Authority, Kadapa District and the required expenditure for the said workshop will be borne by the ICADR, Hyderabad.

The said nominated officers are entitled to draw T.A. and D.A. as per Rules.

**REGISTRAR (JUDICIAL)
I/C. REGISTRAR (VIGILANCE)**

To

1. The FAC Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
2. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
4. The Director, A.P. Judicial Academy, Secunderabad.
5. The Prl. District and Sessions Judge/Chairman, District Legal Services Authority, Kadapa.
6. The Secretary, District Legal Services Authority, Kadapa.
7. The Secretary, International Centre for Alternative Dispute Resolution (ICADR), 10th Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, Hyderabad.
8. The District Treasury Officer, Kadapa.

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